

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/256(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	MAMUM RASHID VS AL HAJ AMIR HASAN PROPERTIES PVT. LTD.
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Ms. Bidisha Achari, Adv.] For the Appellants

Mr. Jitendra Patnaik, Adv.] For the Respondents

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**